

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No.566/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>rd</sup> November 2017, 10.30 A.M

Name of the Company	Inter Securities Pvt.Ltd. -Versus- Supreme Wood Products Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Nirmalya Desgupta, Adv

2. Shounak ~~Sengupta~~ Mitra, Adv

3. Shwetank Nigam, Adv

} for Corporate Debtor

Mukh  
3/11/17

ORDER

No one is present from the petitioner's side. Ld. Counsel for the corporate debtor is present.

Ld. Counsel for the corporate debtor made a request that he may be given time to file reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite party.

List the matter on 21/11/2017 for admission.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)